

(Open court)

IN CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH

Dated, Allahabad. This 31st day of October, 2000

CORAM :

Hon' Mr. Justice R.R.K.Trivedi, VC  
Hon' Mr. S.Biswas, AM

Original Application No.1174/2000

Sri Ram Sharma  
S/O Late Mathura Prasad,  
Carpenter Grade-II, N.E.Rly,  
Electric Department under  
Electric Forman(E),  
Izatnagar, District- Bareilly

.... Applicant

Counsel for the applicant : Shri R.D.Agarwal

versus

1. Union of India through the General Manager, Northern Eastern Railway, Headquarter Office, Gorakhpur
2. The Divisional Railway Manager(Personnel) North Eastern Railway, Izatnagar, District-Bareilly
3. Divisional Electrical Engineer, North Eastern Railway, Izatnagar, District- Bareilly
4. Sri Jagan Lal Sharma  
S/O Sri Kashi Ram,  
Carpenter Grade-II, N.E.Railway  
under Electric Foreman Construction  
Izatnagar, District-Bareilly

.... Respondents

Counsel for the Respondents :

ORDER

(Open court)

( By Hon' Mr. Justice R.R.K.Trivedi, VC)

By this application under section 19 of the ~~Central~~  
Administrative Tribunal Act, 1985, the applicant has challenged  
his seniority list dated 25.5.1996 (Annexure-I to the  
application). Before coming to this Tribunal applicant made  
several representations before the competent authority  
namely Divisional Railway Manager(Personnel) to correct the  
seniority list which according to him has not been prepared

 contd... P/2

in accordance with the rules. Grievances of the applicant is that no order has been passed on the representation. On the basis of incorrect seniority lis t they are giving promotion to Respondent No.4 who is junior to the applicant.

We have considered submission and in our opinion for the ends of justice it shall be better if the Respondent No.2 is directed to decide the representation of the applicant by reasonable order within a specified time.

The application is accordingly <sup>disposed of</sup> ~~dismissed~~ finally with direction to Respondent No.2, Divisional Railway Manager (Personnel), North Eastern Railway, Izatnagar, District Bareilly to decide the representation of the applicant within a period of 3(three) months from the date of copy of this order is filed before him. It shall be opened to the applicant to file fresh application along with copy of this order. Copy of this order shall be supplied to the Learned Counsel of the applicant.

No order as to costs.

S. B.

AM

VC

kkc